

Setting up of Solar Power Plant in Bihar

3577. SHRI TEJ NARAYAN SINGH:
SHRI RAM TAHAL CHOUDHARY:

Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether the Government of Bihar has sought the approval of the Union Government to set up a solar power plant with 30 Megawatt capacity in Madhubani and Ranchi districts;

(b) the time by which the projects are likely to be approved by the Union Government; and

(c) the provision made by Union Government to set up such solar power plants in other States during 1990-91 and 1991-92 and the locations thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALPNATH RAI): (a) and (b) No proposals have been received for setting up 30 MW capacity solar energy power plants in Madhubani and Ranchi districts of Bihar. However, two proposals have been received from B.S.E.B. (Bihar State Electricity Board) for setting up 2×30 MW solar thermal power stations in districts of Munger and Gaya at a cost of over Rs. 207 crores each. The proposal could be considered for implementation after all necessary inputs and data are made available in this regard.

(c) No solar thermal power plant has been sanctioned so far, therefore, no provision had been made.

[Translation]

Appointment of Engineering Helpers in Indian Airlines/Air India

3578. SHRI TEJ NARAYAN SINGH:
SHRI RAM TAHAL CHOUDHARY:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the rules and regulations relating to the reservations for Scheduled Castes and Scheduled Tribes in the appointments are being followed properly in the Indian Airlines and the Air India;

(b) if so, the number of persons belonging to Scheduled Castes/Scheduled Tribes appointed as Engineering Helpers in the Indian Airlines during the last two years; year-wise and till July, 1991;

(c) the number of candidates appointed till July 30, 1991 from the panel prepared in this regard;

(d) whether the life of the panel has been extended beyond July, 1991 and if so, the time upto which it has been extended;

(e) the time by which the remaining candidates on the panel are likely to be appointed; and

(f) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) Yes, Sir.

(b) The Number of persons belonging to SC/ST appointed as Engineering Helpers in Indian Airlines during the years 1989, 1990 and 1991 is as below:

	SC	ST
1989	43	19
1990	14	6
1991 (Jan. to July, 1991)	3	—

(c) The number of candidates appointed from the current panel till 30th July, 1991 is as under:

SC Candidates	33
ST Candidates	19

(d) The panels of Engineering Helpers at Hyderabad and Calcutta which expired on 1.3.91 and 30.7.91 have been extended till 1.11.91 and 31.8.91 respectively.

(e) and (f) Subject to availability of vacancies, the candidates left on the panels will be appointed during the validity period of the panels.

[English]

Railway Projects in Bombay

3579. SHRI TEJSINHRAO BHONSLE:
Will the Minister of RAILWAYS be pleased to state:

(a) whether the Union Government have taken up any new railway projects in Greater Bombay area to cope up with the increasing needs of passengers and freight in that areas; and